

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-24-2020**

Mrs. Nekheta N. Fernandes

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Ms. H. Gopi, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14 October 2020****P.C. :**

Though I could see the petitioner's counsel on screen, I could not hear her as the audio has been failing.

2. Let the matter stand over on 29.10.2020, as it is a quash petition with no urgency.

DAMA SESHADRI NAIDU, J.

NH